

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Consequent upon the selection of Sh. Anubhav Tripathi S/o Sh. Naveen Tripathi for the post of Personal Assistant in the Hon'ble High Court of Delhi, New Delhi, Technical Resignation of Sh. Anubhav Tripathi, Personal Assistant, is hereby accepted without the right of Lien and he stands relieved of his duties from this office with immediate effect. The official shall be entitled for past service benefits defined in terms of Contribution Pension Scheme (New Pension Scheme), as per rules.

(Sanjay Garg-I)

Principal District & Sessions Judge (HQs):
Tis Hazari Courts, Delhi

No. 35990-36030
/Estt.-1/PF/2025

Dated, Delhi the 14 JUL 2025

Copy forwarded for information & necessary action to:

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Drawing and Disbursing Officer, Accounts Branch, Central District, Tis Hazari Courts/South-East District, Saket Courts, New Delhi, with the direction to inform the Housing Department in case the official is in possession of government accommodation.
3. The Accounts Officer, Accounts Branch, South-East District, Saket Courts, New Delhi, to disburse his salary as per rules.
4. The PAO concerned through concerned Accounts Branch.
5. Personal Office of the Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi/Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi.
6. The PRO/APRO, Tis Hazari Courts, Delhi/ South-East District, Saket Courts, New Delhi.
7. A.O. (J)/Branch Incharge, Recruitment Cell, Tis Hazari Courts, Delhi.
8. Dealing Officials (Central, Tis Hazari Courts) – Establishment Seat/ACR Seat/ Leave Seat / Layers Seat/Seniority & Promotion Seat / Promotion Cell/ Transfer & Posting Seat / General Branch / Computer Branch / Library Branch/ Vigilance Branch.
9. Dealing Officials (South-East District, Saket Courts, New Delhi) – Leave Seat/ Transfer & Posting Seat / General Branch / Computer Branch / Library Branch/ Vigilance Branch.
10. The Web-Site Committee, Tis Hazari Courts, Delhi.
11. Sh. Anubhav Tripathi S/o Sh. Naveen Tripathi, Personal Assistant, posted in the Court of Ms. Nirja Bhatia, Ld. District Judge, Commercial Court-07, Digital, South-East District, Saket Courts, New Delhi, with the direction to tender his relieving report accordingly.

Principal District & Sessions Judge (HQs):
Tis Hazari Courts, Delhi